

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM**

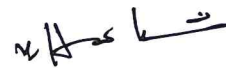
PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/220/ (IB)/2017
NAME OF THE PETITIONER(S) : THE FEDERAL BANK LTD & 1
NAME OF THE RESPONDENT(S) : BEST & CROMPTON ENGG LTD
UNDER SECTION : 433 (e)(f)

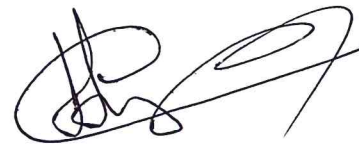
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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H. KARTHEK SESHADRI
V HARSH KUMAR
for Exer & Shans

Counsel for Respondents



Counsel for Petitioner



2) Joseph Augustine -
M/s. Sampath Kumar & Associates

ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that they have filed a memo stating that the Hon'ble High Court of Madras has already appointed an Official Liquidator in CP 63/2013 and filed a copy of the same and furnished a copy to the other side. In view of the submission and having perused the order, the Registry of this Bench is directed to return this petition to the Registry of the Hon'ble High Court of Madras for appropriate action at their end.


(K. Anantha Padmanabha Swamy)
Member (Judicial)